

**Decline in Production of Sugar**

875. SHRI G. BHOOPATHY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that production of sugar in the country has declined considerably;

(b) whether in view of this decline in production, Government are considering to resort to imports rather than exporting sugar; and

(c) if so, production of sugar in the first quarter of 1985 and production targets likely to be achieved during the rest of the year as compared to 1984 ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) From the record production of about 84 and 82 lakh tonnes in 1981-82 and 1982-83 seasons, the sugar production declined to 59.16 lakh tonnes in 1983-84 season and production is estimated to be around 61 lakh tonnes in 1984-85 season.

(b) Yes, Sir.

(c) Sugar season is reckoned from October to September. The sugar production during the current sugar season 1984-85 upto 7-7-1985 has reached the level of 60.37 lakh tonnes and the total production during the season is expected to be around 61 lakh tonnes. As against this, the total sugar production in 1983-84 season was 59.16 lakh tonnes.

**Number of Employees affected due to Closure of Textile Mills**

876. SHRI THAMPAN THOMAS : Will the Minister of LABOUR be pleased to state :

(a) the total number of employees affected due to closure of textile mills in India during the year 1984-85 (up to May, 1985);

(b) what steps have been taken to provide alternate employment to the employees; and

(c) the extent of employment provided, State-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) According to information received from State Government/Union Territory Administrations 3982 and 468 employees were affected due to closure of textile mills during the year 1984-85 (upto May, 1985) in Haryana and Orissa respectively. No closure of textile mills during this period was reported in Chandigarh, Delhi, Himachal Pradesh, Karnataka and Madhya Pradesh. Information relating to other States/Union Territories is not available.

(b) and (c). The State Governments/ Union Territory Administrations are the appropriate Governments under the Industrial Disputes Act, 1947 to deal with the matter of closure of Textile Mills. There is no provision in the Industrial Disputes Act, 1947 for providing alternate employment to employees of establishments proposed to be closed. However, the State Governments/ Union Territory Administrations are expected to take all possible steps to provide alternate employment in the event of closure of a mill. Information relating to extent of employment provided, State-wise, is not available.

**Output of Intensive Cultivation in India and other Countries**

877. SHRI N. DENNIS : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the output of the intensive cultivation per unit in India is less than similar cultivation in Japan and other countries;

(b) whether the actual output per unit is less than the output at demonstration plots; and

(c) the steps taken to improve the output ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Average yield of paddy and some other principal crops in India is lower than that in Japan and some other countries. This would generally imply lower output of intensive cultivation per unit in the country.

(b) Yes, Sir. The yield rates in demonstration plots are far higher than the average